

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:522

ANSWERED ON:30.04.2015

POWER PROJECTS

Pandula Dr. Ravindra Babu ;Reddy Shri Konda Vishweshwar

**Will the Minister of POWER be pleased to state:**

- (a) whether a number of thermal power projects are under renovation/closed and not in operation and if so, the details thereof;
- (b) the steps taken/being taken by the Government to upgrade/revive such power projects;
- (c) the details of the proposals for new power projects received from various States and those approved along with the reasons for the delay in according clearance to projects and the time by which clearance is likely to be accorded, project-wise;
- (d) the details of the power projects which are running behind schedule along with the reasons therefor and the funds spent so far, sector and project-wise; and
- (e) whether any road map has been chalked out by the Government to make the country self-reliant in power sector and if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PMUSH GOYAL )

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 522 TO BE ANSWERED IN THE LOK SABHA ON 30.04.2015 REGARDING POWER PROJECTS.

(a) : A total 8 nos. coal based thermal generating units with aggregate capacity of 1150 MW are closed for Renovation & Modernisation (R&M)/Life Extension (LE) works. The unit wise details of these thermal power plants are given at Annex-I.

A total 8 nos. thermal generating units with aggregate capacity of 611.5 MW; 50 nos. thermal generating units with aggregate capacity of 2398 MW and 10 nos. thermal generating units with aggregate capacity of 716.5 MW has been retired during 10th, 11th and 12th Plan respectively. The list of these power plants is given at Annex-II.

(b) : R&M/LE works are carried out by the concerned State and Central power utilities depending on their requirement. To facilitate the R&M/LE works, following steps have been taken/are being taken by the Government:

# Monitoring of R&M/LE projects by Central Electricity Authority.

# Providing technical inputs by CEA/NTPC Limited to the concerned power utilities for R&M scope of works, etc. as and when such request is received.

# Making funds available as loan through Power Finance Corporation (PFC) / Rural Electrification Corporation (REC).

# Ministry of power and CEA along with State and Central Power Utilities has initiated external cooperation for assistance in the area of Energy Efficiency R&M (EE R&M) both in terms of technology & finance.

(c) : After enactment of Electricity Act 2003, generation of electricity has been de-licensed and Techno-Economic clearance of Central Electricity Authority (CEA) is not required for thermal power projects. As such, proposals for thermal power projects from States are not being received in CEA for clearance.

(d) : As per information furnished by Project Developers to Central Electricity Authority, 114 units of under construction thermal power projects with aggregate capacity of 57125 MW are running behind schedule. The sector and project-wise details along with reasons of delay and funds spent so far is given at Annex-III.

(e) : Generation capacity addition has been planned to meet the rising demand of electricity in the country. Based on demand

projection of the 18th Electric Power Survey (EPS), generation capacity addition target of 88,537 MW has been planned from conventional sources on All-India basis during 12th Five Year Plan. In addition, the capacity addition planned from Renewable sources is 30,000 MW during 12th Five Year Plan. Against these targets, capacity addition of 61014 MW from conventional sources and 15828 MW from renewable sources have already been achieved till 31.3.2015.